

portion of the Gandak Project submitted in 1965 have not yet been sanctioned; and

(b) if so, what are the details and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SID-DHESHWAR PRASAD): (a) Yes, Madam.

(b) The reasons for the delay in the sanction of the revised estimate are as follows:—

The revised estimate, amounting to Rs. 94.92 crores, was received in Central Water & Power Commission in December, 1965. Extra copies were received in February 1966. Some missing information such as benefit-cost ratio was furnished by the State only in July, 1967. Meanwhile, the Central Water & Power Commission had sent their comments in April 1967 and the replies to these were received in April 1968. Replies to some further comments were received in June, 1968 and at this stage (June 1968), the estimate was revised by the Bihar Government to Rs. 103.04 crores. This was scrutinised and further discussions held with the State Officers in January, 1969.

However, the Bihar Government again revised the estimate to Rs. 108.18 crores in February 1969. The benefit-cost ratio calculations sent with this estimate are reported to be still awaiting the concurrence of the State Agricultural Department.

Steps are, however, being taken to expedite the consideration of the estimate at the next time of the Advisory Committee.

Suppi Y OF FERTILIZERS FROM NORWAY

252. SHRI S. A. KHAJA MOHI-

Transferred from the 1st May, li Answers to Questions, both Starred and were laid on the Table on the 6th May, 1969

DEEN: Will the Minister of FINANCE be pleased to state:

(a) whether Norway has offered to supply fertilizers to India in the near future;

(b) if so, the terms and conditions agreed upon; and

(c) whether a copy of the terms and conditions will be laid on the Table of the House?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Such a possibility was indicated by the Norwegian Minister of Industries during his recent visit to India. The matter is under consideration in consultation with the Norwegian authorities.

(b) and (c) Do not arise.

INIDC REPORT ON TRACTOR MANUFACTURE

253. SHRI CHITTA BASU:

SHRI S. K. VAISHAMPAYEN:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply to Unstarred Question No. 971 given in the Rajya Sabha on 10th March, 1969 and state:

(a) whether Government have since received the project report for the manufacture of tractors from the National Industrial Development Corporation; and

(b) if not, what are the reasons for the delay?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Madam. to be asked on the 5th May, 1969